

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.347**  
TO BE ANSWERED ON THE 19<sup>TH</sup> NOVEMBER, 2019

**FARMERS ELIGIBLE FOR PM KISAN YOJANA**

347. SHRI CHUNNI LAL SAHU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any concrete steps have been taken for the benefit of eligible farmers by the State Governments by listing the names of eligible farmers under Kisan Samman Nidhi Scheme;
- (b) if so, the details thereof, State/ district-wise;
- (c) the number of eligible farmers informed and shortlisted by the State Government of Chhattisgarh and the number of eligible farmers who were distributed Kisan Samman Fund;
- (d) the current details of farmers benefitted so far, district-wise/area-wise; and
- (e) the reasons for not taking proper action on it?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes Sir, The States prepare database of eligible beneficiary landholder farmer families in the villages capturing the Name, Age, Gender, Category (SC/ST), Aadhaar Number, Bank Account Number and the Mobile Number of the beneficiaries. Responsibility of identifying the landholder farmer family eligible for benefit under the scheme is of the State/UT Government. The lists of eligible beneficiaries are published at the village level. The beneficiaries, whose names are uploaded on PM-Kisan Portal by the State/UT Government in a particular 4-month period / trimester, shall be entitled to receive benefit for that trimester and for further installments pertaining to the subsequent trimesters. The details of beneficiaries uploaded by the States as on 15.11.2019 is given in Annexure-I.

(c): Data of 19,00,761 eligible farmers has been uploaded by the State Government of Chhattisgarh and benefits have been given to 14,82,417 farmer families in the State of Chhattisgarh. The remaining beneficiaries shall be paid installments after their data is corrected by the State.

(d): The details of beneficiaries in the State of Chhattisgarh, district-wise is given at Annexure-II.

(e): Does not arise.

List of beneficiaries uploaded by the States under PM-KISAN  
As on (15-11-2019)

S. L.	State	Accepted Data
1	ANDAMAN AND NICOBAR ISLANDS	16,684
2	ANDHRA PRADESH	46,86,448
3	ARUNACHAL PRADESH	47,056
4	ASSAM	36,39,416
5	BIHAR	47,89,031
6	CHANDIGARH	462
7	CHHATTISGARH	19,00,761
8	DADRA AND NAGAR HAVELI	9,968
9	DAMAN AND DIU	3,483
10	DELHI	12,914
11	GOA	6,906
12	GUJARAT	48,91,271
13	HARYANA	15,52,692
14	HIMACHAL PRADESH	8,61,534
15	JAMMU AND KASHMIR	9,76,065
16	JHARKHAND	17,56,458
17	KARNATAKA	48,31,487
18	KERALA	29,40,324
19	LAKSHADWEEP	1,699
20	MADHYA PRADESH	57,35,453
21	MAHARASHTRA	81,14,286
22	MANIPUR	89,898
23	MEGHALAYA	67,394
24	MIZORAM	77,094
25	NAGALAND	1,70,466
26	ODISHA	32,31,978
27	PUDUCHERRY	9,127
28	PUNJAB	23,70,077
29	RAJASTHAN	57,55,868
30	SIKKIM	11,048
31	TAMIL NADU	34,99,939
32	TELANGANA	36,02,375
33	TRIPURA	1,93,590
34	UTTAR PRADESH	2,15,91,954
35	UTTARAKHAND	7,06,428
36	WEST BENGAL	0
	<b>Grand Total :</b>	<b>8,81,51,634</b>

<b>Chhattisgarh District wise beneficiaries under PM-KISAN (As on 16.11.2019)</b>		
<b>Sl.</b>	<b>District</b>	<b>No. of beneficiaries who received payment</b>
1	BALOD	99059
2	BALODA BAZAR	89031
3	BALRAMPUR	41747
4	BASTAR	41745
5	BEMETARA	86831
6	BHATAPARA	0
7	BIJAPUR	7610
8	BILASPUR	53255
9	DANTEWADA	10998
10	DHAMTARI	64007
11	DURG	64279
12	GARIYABAND	59940
13	JANJGIR-CHAMPA	53701
14	JASHPUR	59587
15	KABIRDHAM	53542
16	KANKER	60014
17	KONDAGAON	24932
18	KORBA	42231
19	KOREA	33162
20	MAHASAMUND	86934
21	MUNGELI	46613
22	NARAYANPUR	6835
23	RAIGARH	82784
24	RAIPUR	68069
25	RAJNANDGAON	118006
26	SUKMA	13003
27	SURAJPUR	53119
28	SURGUJA	61383
	<b>Grand Total:</b>	<b>1482417</b>

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